THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/3194/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar, Silchar.

Dated Guwahati the 2nd August, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. SMACT/14/I/5/355 dated the 31st July, 2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 30.07.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/3195/A, dated 2.8.2021

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

2/8/21

JT.REGISTRAR (VIGILANCE)